



**Government of Jammu & Kashmir
Civil Secretariat: Home Department**

Notification

Jammu, the 25th January, 2019

SRO 03 .- In exercise of the powers conferred under Section 34 of the Constitution of Jammu and Kashmir, the Governor is pleased to order that the remaining term of imprisonment of four (04) life convict prisoners, mentioned in the Annexure hereto, shall be remitted with effect from 26th January, 2019, subject to the following conditions:

- I. *That they will furnish surety bond and personal bond to the satisfaction of concerned Superintendent Jail before their release.*
- II. *That they will maintain peace, good character and behaviour in the society.*
- III. *That they will not indulge into any unlawful activity which is prejudicial to the maintenance of the public order.*
- IV. *That they will ensure their presence before concerned Police Station once in six months.*
- V. *The Police Station concerned will keep watch on the activities of released prisoners.*

By order of the Governor.

Sd/-

(R.K Goyal) IAS

Principal Secretary to the Government
Home Department.

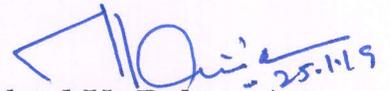
Dated: 25 -01-2018.

Home/Jail/102/2001/V.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor
2. Director General of Police, J&K.
3. Director General of Police (Prisons), J&K.
4. Divisional Commissioner, Jammu.
5. Divisional Commissioner, Kashmir.

6. Commissioner/Secretary to Government, General Administration Department.
7. ADGP, CID, J&K, Jammu.
8. Inspector General of Police, Jammu Zone.
9. Inspector General of Police, Kashmir Zone.
10. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
11. Director Information, J&K, Jammu with the request to have it published in leading dailies of the State.
12. Director Archives, Archaeology and Museum, J&K.
13. Special Secretary to the Chief Secretary.
14. OSD with Hon'ble Governor (K).
15. Private Secretary to Principal Secretary to Government, Home Department.
16. Concerned file.



(Shakeel Ur Rehman)

Special Secretary to Government
Home Department

Annexure to Notification SRO- of 2019 Dated 25 .01.2019

S.No	Name with full particulars	Age	Offence	Term of imprisonment	Period of actual sentence undergone upto 26.01.2019 inclusive of under trial period			Present lodgement
					Y	M	D	
1	Harjeet Singh S/O Kishan Singh R/O Lower Gadigarh, Jammu	48 years	U/S 302,452 RPC,4/25A Act	Life imprisonment + fine of Rs 12,000 or six month more	14	06	0	Central Jail Jammu, Kote- Bhawal
2	Mehandia S/o Haji Lala R/O Dansal Mohra Dhandli Tehsil Mahore District Reasi	66 years	U/S 302/307/436/ 120-B RPC	Life imprisonment + fine Rs 15,000/-or 3 years more	16	05	28	District Jail, Jammu
3	Shabir Ahmad Teeli S/o Abdul Aziz Teeli R/O Magraypora Achabal Ananthnag	46 years	U/S 302,364 RPC,	Life imprisonment + fine of Rs 20,000	14	0	05	Central Jail, Srinagar
4	Alam-ud din Gujjar S/o Abdullah Gujjar R/O Nagdari, Kalaroos, Kupwara	85 years	U/S 302 RPC	Life imprisonment + fine of Rs 5,000/-	12	10	04	Central Jail, Srinagar


 (Shakeel Ur Rehman)
 Special Secretary to Government
 Home Department